

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee for identify the category of Cases which require digitization and "Petty Cases" which do not require digitization.	Ms. Nivedita Anil Sharma, Principal Judge, Family Courts (North)	Chairperson
		Ld. OICs of Record Rooms All Court Complexes, Delhi/New Delhi	Members

N.K.

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 1844-875 /F.1(3)/Gaz/2024

Dated, 05 JAN 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Sh. Abhilash Malhotra, Joint Registrar (Judicial)/CPC, Hon'ble High Court of Delhi/New Delhi.
3. The Ld. Pr. District & Sessions Judge, all Court complexes/Rouse Avenue Court, Delhi/New Delhi.
4. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
5. Ld. Officer In-Charge, Digitization Cell, Tis Hazari Courts, Delhi, with the direction to pursue the matter with the said Committee.
6. The Officers concerned.
7. The AO(J)/Branch In-Charge, Record Room (Sessions, Civil & Criminal), General Branch, (Central), Computer Branch, Digitization Cell, THC, Delhi.
8. The P.S. to the undersigned.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

N.K.

Principal District & Sessions Judge (HQs)
Delhi